

HIGH COURT OF DELHI : NEW DELHI

No. 10 /DHC/Gaz./G-1/VI.E2(a)/2019
Dated, the 13th March, 2019

ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following transfers/postings in the Delhi Higher Judicial Service **with effect from 15.03.2019.**

S. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	Sanjeev Jain	Member Secretary, DLSA, PHC (on deputation)	ADJ-4, South-East, Saket	South-East	Vice Ms. Neelofer Abida Perveen
2.	Ajay Kumar Kuhar	On return from deputation	Special Judge (PC Act) (CBI)-9, THC	Central	Vice Mr. Kovai Venugopal
3.	Narinder Kumar	Special Judge (NDPS)-2, Central, THC	ADJ-02, North-West, Rohini	North-West	Vice Mr. Sidharth Mathur
4.	Vijay Kumar Dahiya	Spl. Judge (PC Act) (CBI)-02, Dwarka	ADJ-01, South West, Dwarka	South-West	In the court to be vacated by Mr. Kanwal Jeet Arora.
5.	Chandra Shekhar	ADJ-04, New Delhi, PHC	Spl. Judge (PC Act) (CBI)-02, Dwarka	South-West	Vice Mr. Vijay Kumar Dahiya
6.	Kovai Venugopal	Special Judge (PC Act) (CBI)-9, THC	Additional Director, Delhi Judicial Academy (on deputation)	---	Against a vacant post.
7.	Ravinder Bedi	On return from deputation	ADJ-04, New Delhi, PHC	New Delhi	Vice Mr. Chandra Shekhar
8.	Neelofer Abida Perveen	ADJ-4, South-East, Saket	Special Judge (NDPS)-2, Central, THC	Central	Vice Mr. Narinder Kumar
9.	Sidharth Mathur	ADJ-02, North-West, Rohini	Joint Registrar (Judicial), CPC & CJC Mini Sectt., DHC (on deputation)	-	Vice Mr. Sudhanshu Kaushik
10.	Sudhanshu Kaushik	Joint Registrar (Judicial), CPC & CJC Mini Sectt., Delhi High Court (on deputation)	ASJ-7 (POCSO), South-East, Saket	South-East	<u>In a new Court</u>

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Notes :

1. The Judicial Officers shall be under the control of the District & Sessions Judge of the District to which they have been allocated.
2. The new court of ASJ-7, South-East, Saket is designated as the Children's Court under the Commissions for Protection of Child Rights Act, 2005 which shall exclusively deal with cases relating to trial of offences against children, violation of child rights and the cases under the POCSO Act in addition to ASJ-01 in the South-East District.
3. Henceforth, all the ASJs presiding over Courts designated as the Children's Court under the Commissions for Protection of Child Rights Act, 2005 (CPCR Act) which are exclusively dealing with cases relating to trial of offences against children, violation of child rights and the cases under the POCSO Act, shall mention their designation as ASJ (POCSO) for example, ASJ-1 (POCSO), South-East, Saket.
4. The District & Sessions Judge of each Sessions Division shall issue orders distributing the work relating to POCSO Act and CPCR Act amongst each such ASJ Court (where there is more than one such Court in the District) specifying the Police Stations for purposes of fresh cases registered or instituted henceforth to ensure equitable distribution, under intimation to this court.
5. The District & Sessions Judge, South-East District while making compliance with the directions in the preceding note, shall also withdraw sufficient number of existing cases bearing in mind the above, from the Court of ASJ-01 (POCSO) and assign them to the newly created court of ASJ-7 (POCSO), to ensure equitable distribution.
6. The concerned District & Sessions Judge will ensure that proper track is kept about movement of cases from transferor court(s) to transferee court(s) due to above postings/transfers and no inconvenience is caused to the lawyers and litigants in transfer of cases, which shall be duly notified on the website of District Courts as also outside the transferor court(s).

BY ORDER OF THE COURT

Sd/-

**(DINESH KUMAR SHARMA)
REGISTRAR GENERAL**

Endst.No.1018 - 1060 /DHC/Gaz./G-1/VI.E.2(a)/2019

Dated, the 13th March, 2019

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
10. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
11. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.

16. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, N.Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N.Dli.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Dli.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Dli.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Dli-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
29. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
30. The DR-cum-P.A. to Registrar General, Delhi High Court.
31. All Registrars, Delhi High Court, New Delhi.
32. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
33. The Pay & Accounts Officer, Tis Hazari, Delhi.
34. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officers concerned.
43. Guard File.



JOINT REGISTRAR (GAZETTE-I)

OFFICE OF THE DISTRICT & SESSION JUDGE, SOUTH-EAST DISTRICT,
SAKET COURTS COMPLEX, NEW DELHI.

No. Judl./F.64/Posting&Transfer/SE/Saket/2019/ 4142-4177 Dated, New Delhi: 15/03/19

Copy forwarded for information and necessary action to:

14. The Concerned Judicial Officer of South-East District, Saket Courts Complex, New Delhi.
15. The Judge In-Charge, Mediation Centre, Saket Courts Complex, New Delhi.
16. The DDO through AAO, Accounts Branch, South-East District, Saket Courts Complex, New Delhi.
17. The Secretary, DLSA, South-East District, Saket Courts Complex, New Delhi.
18. The AO (Judl.)/Branch Incharge of all Branches (SE), Saket Courts Complex New Delhi.
19. The AO (Judl.)/In-charge Pool Car Section, Saket Courts Complex, New Delhi.
20. The PRO, Saket Courts Complex, New Delhi.
21. The Care Taking Branch, Saket Courts Complex, New Delhi.
22. The Reader to Ld. District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
23. Telephone Operator, Librarian, and Reception Office, Saket Courts Complex, New Delhi.
24. The Secretary Bar Association, Saket Courts Complex, New Delhi.
25. For uploading on **LAYERS**,
26. For uploading on centralized website through **LAYERS**.


Link Officer Incharge/Judicial Branch
For District & Sessions Judge (South-East)
Saket Court Complex, New Delhi